

**ORISSA HIGH COURT****FILING REPORT AS ON :13/11/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0008197/2020	ROMANCHAL @ RUMANCHAL BANCHHOR VS STATE OF ODISHA	NIRANJAN SINGH VS	TITILAGARH /81 /2019 () //
2	BLAPL/0008198/2020	BHAGIRATHI MALLICK VS STATE OF ODISHA	U.C.MISHRA VS	BAMUNIGAM /8 /2019 () //
3	BLAPL/0008199/2020	CHANDRA SEKHAR BEHERA VS STATE OF ODISHA	JAYANTA KU MAJHI VS	/ /0 () //
4	BLAPL/0008200/2020	KEDAR MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIJEPUR /201 /2018 () //
5	BLAPL/0008201/2020	CHITRAKETU MAJHI @ CHITRA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	JUNAGARH /15 /2020 () //
6	BLAPL/0008202/2020	MUN@SUBRAT KUMAR DAS VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	SEA BEACH /183 /2020 () //
7	BLAPL/0008203/2020	BICHITRA MALLIK VS STATE OF ODISHA	PARTHA SARATHI VS	PATTAMUNDAI /312 /2020 () //
8	BLAPL/0008204/2020	MUNSI SOLEMAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JARAPADA /34 /2017 () //
9	BLAPL/0008205/2020	MUNA@DURGA PRASAD PATNAIK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	KUMBHARAPARA /262 /2020 () //
10	BLAPL/0008206/2020	SABITRI GOUDA VS STATE OF ODISHA	JUGAL KISHORE PANDA VS	BERHAMPUR SADAR /237 /2020 () //
11	BLAPL/0008207/2020	RATNAKAR SETHI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	/ /0 () //

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12	BLAPL/0008208/2020	MOHANTA@MAHATI MURMU VS STATE OF ODISHA	JAGJIT PANDA VS	BISOI /82 /2020 () //
13	BLAPL/0008209/2020	ASHOK @ BRAJAMOHAN CHHATRIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MUNIGUDA /131 /2020 () //
14	BLAPL/0008210/2020	MADHYAMA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TOMANDO /122 /2020 () //
15	BLAPL/0008211/2020	SUNAKAR DALAI VS STATE OF ODISHA	MANORANJAN MISHRA VS	/ /0 () //
16	BLAPL/0008212/2020	SURESH GAJENDRA @ BALA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	CHAULIAGANJA /166 /2020 () //
17	BLAPL/0008213/2020	BIRUPAKSHYA DANDIA VS STATE OF ODISHA	HARIPAD MOHANTY VS	BALLIGUDA /18 /2019 () //
18	BLAPL/0008214/2020	AMARESH SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	TITILAGARH /408 /2020 () //
19	BLAPL/0008215/2020	KISHOR BAG @ BANTY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ORIENT /69 /2019 () //
20	BLAPL/0008216/2020	KUMAR BHOI VS STATE OF ODISHA	ANIRUDHA DAS VS	TITILAGARH /408 /2020 () //
21	BLAPL/0008217/2020	DEEPAK BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TOMANDO /122 /2020 () //
22	BLAPL/0008218/2020	ARABINDA NAIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	/ /0 () //
23	BLAPL/0008219/2020	PRAVAT KUMAR JENA	B.R.SWAIN	BARI /202 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008220/2020	SITUNU SWAIN	SATYABRATA PANDA	K.NUAGOAN /53 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008221/2020	SAMIRA KALO @ CHIKU	SANJIT MISHRA	MAHULPALI /60 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008222/2020	DHOKADA@SANTU@SANTOSH SAHOO	LAXMIDHAR MAHAPATRA	BADAGODA P.S. /250 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008223/2020	RABI@GHANASHYAM MALLICK	LAXMIDHAR MAHAPATRA	DELANGA /124 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008224/2020	SRIDHAR NAYAK	ARIJEET MISHRA	JAJPUR ROAD /372 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008225/2020	LAXMINARAYAN NANDA	SOURA CHANDRA MOHAPATRA	PURI TOWN /204 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008226/2020	BIKASH SAMAL	S.K.MOHANTY	BUGUDA /278 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008227/2020	KARAN NAG	ASIT KU JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008228/2020	SK. ABDUL REHEMAN	RAMANI KANTA PATTANAIAK	JAJPUR SADAR /31 /2014
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008229/2020	ASANTA @ BABULI DAS @ BHOI	S.P.DASH	KAKATAPUR /90 /1999
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008230/2020	KSHYAMANANDA NAIK	S.ROUT	PARJANG /169 /2019
		VS	VS	()

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35	BLAPL/0008231/2020	STATE OF ODISHA MANGU@MANOJ KUMAR MAHARANA VS	S.ROUT VS	// RAMBHA (KHALLIKOTE) /34 /2018 ()
36	BLAPL/0008232/2020	STATE OF ODISHA RAHUL BEHERA VS	SACHIDANANDA PADHEE VS	// barpalli /300 /2019 ()
37	BLAPL/0008233/2020	STATE OF ODISHA NIRMALA KUMAR SWAIN VS	P.C.MISHRA VS	// KENDRAPARA /328 /2018 ()
38	BLAPL/0008234/2020	STATE OF ODISHA SUJIT KUMAR RAUTA @ KALU VS	KASHINATH PATTNAIK VS	// HINJILI (ASKA) /283 /2020 ()
39	BLAPL/0008235/2020	STATE OF ODISHA SUNIL KUMAR SETHA VS	RAYJEET ROY VS	// ANGUL TOWN /891 /2020 ()
40	BLAPL/0008236/2020	STATE OF ODISHA BIKASH PATRA VS	ARIJEET MISHRA VS	// JAJPUR ROAD /276 /2020 ()
41	CMAPL/0000249/2020	STATE OF ODISHA AMARESH CHANDRA DASH VS	ADV VS	// // ()
42	CMP/0000618/2020	SUNITA DASH MURALIDHAR DAS VS	VIVEKANANDA JENA VS	// // ()
43	CMP/0000619/2020	LAXMIPRIYA DAS JOSCHANA PATRA VS	SAMARENDRA MOHANTY VS	// // ()
44	CMP/0000620/2020	SANKAR BHAUMIK MANORANJAN BISWAL @ BAITHAL VS	SANATAN DAS VS	// // 2ND ADJ,CUTTACK(Cuttack)
45	CMP/0000621/2020	BRUNDABAN BAITHAL KUNI BISWAL VS	S.K.NAYAK-2 VS	// // ()
		AMULYA KUMAR BISWAL		//

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46	CONTC/0004996/2020	NARAYAN NAIK VS	ADV VS	// 0
47	CONTC/0004997/2020	BIPIN BIHARI DEEP HARI SHANKAR BEHERA VS	ADV VS	// 0
48	CONTC/0004998/2020	BIPIN BIHARI DEEP HARIHAR BINDHANI VS	ADV VS	// 0
49	CONTC/0004999/2020	SASWAT MISHRA DIBAKAR SAHU VS	ADV VS	// 0
50	CONTC/0005000/2020	VIJAY ARORA RANKANIDHI BLIND AND DEAF AND DUMB VS	ADV VS	// 0
51	CONTC/0005001/2020	BHASKAR CHANDRA SHARMA BIDYUT KUMAR PANIGRAHI VS	ADV VS	// 0
52	CONTC/0005002/2020	G.MATHI VATHANAN ANANTA KISHOR SAHOO VS	ADV VS	// 0
53	CONTC/0005003/2020	SASWAT MISHRA RABINDRA KUMAR NAYAK VS	ADV VS	// 0
54	CONTC/0005004/2020	SASWAT MISHRA SANTOSH KUMAR NAYAK VS	ADV VS	// 0
55	CONTC/0005005/2020	SATYABRATA SAHU ASHARAM PUJARI VS	ADV VS	// 0
56	CONTC/0005006/2020	NITIN KUSALKAR JAMBHUBATI GOUDA VS	ADV ANUPAM DASH VS	// 0
57	CONTC/0005007/2020	SATYABRATA SAHU DR.SARBESWAR NAYAK	ADV	//

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		VS	VS	0
58	CONTC/0005008/2020	NIKUNJA BIHARI DHAL NIMAI CHARAN PARIDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
59	CONTC/0005009/2020	SATYABRATA SAHU MANORANJAN TRIPATHY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
60	CONTC/0005010/2020	BISHNUPADA SETHI KESHAB SABAR	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
61	CONTC/0005011/2020	ANU GARG BHABANI SANKAR NANDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
62	CONTC/0005012/2020	SATYABRATA SAHU UMAKANTA JENA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
63	CONTC/0005013/2020	G. MATHI VATHANAN CHITTRANJAN PATRO	ADV	//
		VS	VS	0
64	CONTC/0005014/2020	ANANTA KUMAR SAMAL DR.DIPESH KU. PADHIHARI	ADV	//
		VS	VS	0
65	CONTC/0005015/2020	HI TECH MEDICAL COLLEGE AND HOSPITAL SUBRAT BARIK	SUBASH CHANDRA PANDA	//
		VS	VS	0
66	CONTC/0005016/2020	SAMARTH VERMA ACHUTANANDA PATRA	SHRI SIDHARTHA SWAIN	//
		VS	VS	0
67	CONTC/0005017/2020	SATYABRATA SAHOO K.JOYA ACHARY	ADV	//
		VS	VS	0
68	CONTC/0005018/2020	TAHASILDAR CHHATRAPUR KARTIKA CHARAN PATI	SHRI SIDHARTHA SWAIN	//
		VS	VS	0

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69	CONTC/0005019/2020	SATYABRATA SAHOO PRASHANTA SANKHUA VS K.SUDERSHAN CHAKRABARTY	ADV VS	// // 0 //
70	CONTC/0005020/2020	ABHIMANYU SAHU VS SATYABRATA SAHOO	SATYAJIT SAMAL VS	// 0 //
71	CONTC/0005021/2020	SUBASH CHANDRA BEHERA VS SATYABRATA SAHOO	SATYAJIT SAMAL VS	// 0 //
72	CONTC/0005022/2020	NIKHIL CHANDRA PAIRA VS SATYABRATA SAHOO	SATYAJIT SAMAL VS	// 0 //
73	CONTC/0005023/2020	SAMITA GHOSH VS SATYABRATA SAHOO	SATYAJIT SAMAL VS	// 0 //
74	CONTC/0005024/2020	ARATI MOHANTY VS SATYABRATA SAHOO	ADV VS	// 0 //
75	CONTC/0005025/2020	BIPINI BIHARI SAHOO VS PRADEEP KUMAR DASH	SATYAJIT SAMAL VS	// 0 //
76	CONTC/0005026/2020	PRAKASH CHANDRA SETHI VS SUJATA MISHRA	ADV VS	// 0 //
77	CONTC/0005027/2020	SUKANTA KUMAR BEHERA VS SUJATA MISHRA	ADV VS	// 0 //
78	CONTC/0005028/2020	TAPAN KUMAR SETHI VS SUJATA MISHRA	ADV VS	// 0 //
79	CONTC/0005029/2020	ALEKHA CHANDRA MALLIK VS SATYABRATA SAHOO	SUSANTA KUMAR TRIPATHY VS	// 0 //

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80	CONTC/0005030/2020	JITENDRA KUMAR PANIGRAHI VS SATYABRATA SAHOO	ADV VS	// 0
81	CONTC/0005031/2020	RAJNARAYAN MOHANTY VS V.V.YADAB	ADV VS	// 0
82	CONTC/0005032/2020	SHATRUGHANA GIRI VS SATYABRATA SAHOO	ADV VS	// 0
83	CONTC/0005033/2020	LAXMIDHAR JENA VS ABHAYA BISWAL	ADV VS	// 0
84	CONTC/0005034/2020	ANIRUDHA NAYAK VS ABHAYA BISWAL	ADV VS	// 0
85	CONTC/0005035/2020	PRAMOD KUMAR DASH VS MANOJ DAS	ADV VS	// 0
86	CONTC/0005036/2020	DIBAKAR SAHOO VS ABHAY, IPS	AMIYA KUMAR MOHANTY VS	// 0
87	CONTC/0005037/2020	TRAILOKYA CHARAN ROUSTRAY VS G MATHI VATHANAN	SASWAT DAS VS	// 0
88	CONTC/0005038/2020	PRAMOD KUMAR MOHAPATRA VS BHASKAR SARMA	ADV VS	// 0
89	CRLA/0000576/2020	HARI PATRA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KANKADAHAD /32 /2017 0
90	CRLA/0000577/2020	SIBA PRASAD PARIDA VS STATE OF ODISHA	ASHOK KU. BEHERA VS	KUAKHIA /232 /2020 0
91	CRLLP/0000031/2020	STATE OF ODISHA	ADDL. STANDING COUNSEL	// ORKEL /41 /2019



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		VS	VS	()
92	CRLLP/0000032/2020	SURAJ ADHIKARI STATE OF ODISHA	ADDK, GIVERBNEBT ADVIOCATE	// AUL /63 /2008
		VS	VS	()
93	CRLLP/0000033/2020	KULAMANI SWAIN STATE OF ODISHA	ADDL. STANDING COUNSEL	// RAMACHANDAPUR /73 /2013
		VS	VS	()
94	CRLMA/0000147/2020	CHINTAMANI BEHERA DEBARAJ SETHA	SANTANU KUMAR SARANGI	// BARAMBA /156 /2019
		VS	VS	()
95	CRLMC/0001605/2020	STATE OF ODISHA URMILA SAHANI	SATYARANJAN MOHAPATRA	// KENDRAPARA /354 /2017
		VS	VS	()
96	CRLMC/0001606/2020	STATE OF ORISSA PRAMOD SWAIN @ PRAMODA SWAIN	JYOTIRMAYA SAHOO	// KODALA /348 /2017
		VS	VS	()
97	CRLMC/0001607/2020	STATE OF ODISHA BHOLA @RAMAKANTA DHALA	BIKRAM KISHARI NAYAK	// SALIPUR /13 /2012
		VS	VS	()
98	CRLMC/0001608/2020	STATE OF ODISHA RABINDRA KUMAR SAHOO	DAMODAR PATRA	// MAHILA P.S. BUXIBAZAR /102 /2017
		VS	VS	()
99	CRLMC/0001609/2020	STATE OF ODISHA PRASANNA BEHERA	D.MOHANTY	// CHANDAPUR /97 /2018
		VS	VS	()
100	CRLMC/0001610/2020	STATE OF ODISHA ASHOKA KUMAR MOHANTY	BINAYAKUMAR MOHANTY	// NAUGAON /141 /2020
		VS	VS	()
101	CRLMC/0001611/2020	STATE OF ODISHA SITAKANTA MOHAPATRA	DEEPALI MAHAPATRA	// AIR FIELD P.S. /268 /2017
		VS	VS	()
102	CRLMC/0001612/2020	STATE SOUBHAGYA RANJAN PANDA	PARTHASARATHEE PATTANAYAK	// JAGATPUR /198 /2020
		VS	VS	()

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103	CRLMP/0001423/2020	STATE OF ODISHA SURESH CHANDRA MAHAPATRA VS	SATYABRATA MOHANTY-1 VS	// / /0 ()
104	CRLMP/0001424/2020	STATE OF ODISHA JANAKI MAHAKUL VS	KHIROD K. ROUT VS	// / /0 ()
105	CRLMP/0001425/2020	STATE OF ODISHA BULA BEHERA VS	ASWINI KUMAR MISHRA-3 VS	// BEGUNIA P.S. /189 /2020 ()
106	CRLMP/0001426/2020	STATE OF ODISHA RATIKANTA BEHERA VS	NIRANJAN PANDA VS	// / /0 ()
107	CRLMP/0001427/2020	STATE OF ODISHA PRATAP BEHERA VS	SATYABRATA MOHANTY VS	// BHADRAK RURAL /598 /2020 ()
108	CRLREV/0000435/2020	SUPERINTENDENT OF POLICE BHADRAK SANTOSH KUMAR SWAIN VS	V. NARASINGH VS	// KHANDAGIRI P.S. /598 /2016 ()
109	CRLREV/0000436/2020	STATE OF ODISHA ASHIS KUMAR SAHU VS	SUBRATA PANDA VS	// COLLIERY /280 /2019 ()
110	FAO/0000696/2020	SOURMYA PRIYADARSHINI SAHU STATE OF ODISHA VS	SENIOR STANDING COUNSEL(S AND ME) VS	// // ()
111	FAO/0000697/2020	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, GHATIKHAL M/S THE NEW INDIA ASSURANCE CO. LTD. VS	SOMNATH ROY VS	// // ()
112	MACA/0000736/2020	PADMALOCHAN JENA THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LTD. VS	INDRANIL KUMAR VS	// // ()
113	RPFAM/0000124/2020	PARBATI NAYAK SILU@GIRIDHARI BEHERA VS SUPRAVA SWAIN@BEHERA	BIBEKANANDA BAISAKH VS	// // JUDGE, FAMILY COURT, DHENKANAL(Dhenkanal) Crp/0000269/2014

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114	RSA/0000200/2020	SOVA DEI VS JANAKI BEHERA	KEDARNATH PARIDA VS	// 0 //
115	RSA/0000201/2020	SOVA DEI VS SITA BEHERA	KEDARNATH PARIDA VS	// 0 //
116	RSA/0000202/2020	DEEPAK KUMAR TIWARY VS RITA PATTANAİK	UMESH CHANDRA PATNAİK VS	// 0 //
117	RVWPET/0000324/2020	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS DIPANKAR MUDULI	<del>ANINDYA KUMAR MISHRA</del> VS	// 0 //
118	RVWPET/0000325/2020	UNION OF INDIA VS BISHIKESHAN MOHAPATRA	ANINDYA KUMAR MISHRA VS	// 0 //
119	RVWPET/0000326/2020	STATE OF ODISHA VS ASHOK KUMAR DAS	ADDL. GOVT. ADVOCATE VS	// 0 //
120	RVWPET/0000327/2020	M/S.SONA SPUN PIPE INDUSTRIES LLP. VS STATE OF ODISHA	SHRADHA MOHANTI VS	// 0 //
121	TRP(C)/0000190/2020	SANGITA SAHOO VS SASWAT KUMAR SAHOO	SUBASH CHANDRA PRADHAN VS	// 0 //
122	TRP(C)/0000191/2020	ANIL PRADHAN VS UPENDRA PRADHAN	PABITRA KUMAR NAYAK VS	// 0 //
123	TRP(C)/0000192/2020	GATI KRUSHNA SATPATHY VS SANGRAM KESHARI MOHAPATRA	P.C.DASH VS	// 0 //
124	TRP(C)/0000193/2020	AMRITA PRITAM SAHOO VS ANANTA NARAYAN SAHOO	PRADEEP KUMAR DAS VS	// 0 //
125	TRP(C)/0000194/2020	SHARMISTHA ROUSTRAY@MAJHI	S.MOHANTY	//

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		VS	VS	0
126	TRP(C)/0000195/2020	JYOTI SHANKAR MAJHI PRIYA SARANGI	BIBHU PRASAD TRIPATHY	//
		VS	VS	0
127	WA/0000671/2020	SANJIB KUMAR DASH SUREKHA BUILDERS AND DEVELOPERS PVT LTD	PRADIP FULLA KUMAR RATH	//
		VS	VS	0
128	WA/0000672/2020	ODISHA REAL ESTATE REGULATORY AUTHORITY SUREKHA BUILDERS AND DEVELOPERS PVT LTD	PRADIP FULLA KUMAR RATH	//
		VS	VS	0
129	WA/0000673/2020	ODISHA REAL ESTATE REGULATORY AUTHORITY STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	0
130	WA/0000674/2020	SAYED OBEDUN NABI STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	0
131	WA/0000675/2020	DOLLY PANDA SMRUTI SANJUKTA KUMARI DEVI	UMESH CH BEHURA	//
		VS	VS	0
132	WA/0000676/2020	BHARAT PETROLEUM CORPORATION LTD. MURALI PUTA	S.S.RAO	//
		VS	VS	0
133	WA/0000677/2020	UNION OF INDIA DR. GIRIJA PRASAD DASH	SUSIL KUMAR MOHAPATRA	//
		VS	VS	0
134	WA/0000678/2020	STATE OF ODISHA DR. MALAYA KUMAR MUDULI	SUSIL KUMAR MOHAPATRA	//
		VS	VS	0
135	WP(C)/0031093/2020	STATE OF ODISHA GAON SATHI SANGHA MILITA KRIYANUSTHANA	TRILOKHANTHENDRA	//
		VS	VS	0
136	WP(C)/0031094/2020	STATE OF ODISHA TRILOCHAN SAHOO	SATYABRATA MOHANTY..1	//
		VS	VS	0

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137	WP(C)/0031095/2020	STATE OF ODISHA SAMBIT RATH VS	SATYABRATA MOHANTY..1 VS	// // 0
138	WP(C)/0031096/2020	STATE OF ODISHA DEEPAK KUMAR SWAIN VS	ULLAS CHANDRA MOHANTY VS	// // 0
139	WP(C)/0031097/2020	STATE OF ODISHA DR.BINITA MOHAPATRA VS	SATYABRATA MOHANTY..1 VS	// // 0
140	WP(C)/0031098/2020	STATE OF ODISHA BALARAM PRADHAN VS	SATYABRATA MOHANTY..1 VS	// // 0
141	WP(C)/0031099/2020	STATE OF ODISHA PRASANTA KUMAR PAHI VS	SATYABRATA MOHANTY..1 VS	// // 0
142	WP(C)/0031100/2020	STATE OF ODISHA GAGAN BIHARI TRIPATHY VS	SATYABRATA MOHANTY..1 VS	// // 0
143	WP(C)/0031101/2020	STATE OF ODISHA KANCHANABALA MALLIK VS	KAILASH CHANDRA SAHOO VS	// // 0
144	WP(C)/0031102/2020	GOVT. OF ODISHA, REVENUE AND DISASTER MANAGEMENT DEPT. BASANT KUMAR GIRI VS	SATYABRATA MOHANTY..1 VS	// // 0
145	WP(C)/0031103/2020	STATE OF ODISHA MANJULATA CHOUDHURY VS	SATYABRATA MOHANTY..1 VS	// // 0
146	WP(C)/0031104/2020	STATE OF ODISHA DURYODHAN MAHANTA VS	B.N.PARIDA VS	// // 0
147	WP(C)/0031105/2020	STATE OF ODISHA BABULI KHUNTIA VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// // 0 //

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148	WP(C)/0031106/2020	ASHOK KUMAR MISHRA VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
149	WP(C)/0031107/2020	PRAHALLAD KUMAR DEB VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
150	WP(C)/0031108/2020	HABIBULLA KHAN VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
151	WP(C)/0031109/2020	SUNDARMANI ROUT VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
152	WP(C)/0031110/2020	SUKRA NAIK VS STATE OF ODISHA	DINESH KUMAR MALLICK VS	// 0 //
153	WP(C)/0031111/2020	GOKULANANDA DEBATA VS KARNATAK BANK LTD., ANGUL	DEBENDRA KUMAR SAHOO 1 VS	// 0 //
154	WP(C)/0031112/2020	DHANU PRADHAN VS STATE OF ODISHA	SIDHARTH PR.DAS VS	// 0 //
155	WP(C)/0031113/2020	SANTOSH KUMAR DASH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //
156	WP(C)/0031114/2020	DHIRENDRA KUMAR DALAI VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
157	WP(C)/0031115/2020	JUGAL KISHORE MOHANTY VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
158	WP(C)/0031116/2020	UTKAL RANJAN DAS VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
159	WP(C)/0031117/2020	SUDHANSU SEKHAR MANDHATA	K.C.RAJGURU MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0031118/2020	ARATI BISWAL	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0031119/2020	NIRMAL CHANDRA SAHOO	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0031120/2020	SHASWAT JASWANT BASTIA	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0031121/2020	PRAMOD KUMAR PAIKARAY	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0031122/2020	HARAMANI JENA	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0031123/2020	GANESWAR PRADHAN	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0031124/2020	INDUBHUSAN KHANDAI	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0031125/2020	RABINDRA NAYAK	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0031126/2020	JITENDRA BEHERA	ALOK KU. MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0031127/2020	BIRANCHI NARAYAN SAHOO	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0031128/2020	BEFIDA KHATUN @ BIBI	ALOK KUMAR MOHAPATRA	//
		VS	VS	0

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171	WP(C)/0031129/2020	STATE OF ODISHA INDRAMANI PATTANAIAK VS	SANJIB MOHANTY VS	// // 0
172	WP(C)/0031130/2020	STATE OF ODISHA SANJA PUJARI VS	SANJIB MOHANTY VS	// // 0
173	WP(C)/0031131/2020	STATE OF ODISHA SULOCHANA SAHOO VS	SANJIB MOHANTY VS	// // 0
174	WP(C)/0031132/2020	STATE OF ODISHA HAZARI BIBI VS	SANJIB MOHANTY VS	// // 0
175	WP(C)/0031133/2020	STATE OF ODISHA HARI KOTIA VS	SANJIB MOHANTY VS	// // 0
176	WP(C)/0031134/2020	STATE OF ODISHA JALANDHARA GARANAYAK VS	SANJIB MOHANTY VS	// // 0
177	WP(C)/0031135/2020	STATE OF ODISHA MEGHA BEHERA VS	SANJIB MOHANTY VS	// // 0
178	WP(C)/0031136/2020	STATE OF ODISHA MAHURA MOHANTY VS	SANJIB MOHANTY VS	// // 0
179	WP(C)/0031137/2020	STATE OF ODISHA CHANDRAMANI PRADHAN VS	SANJIB MOHANTY VS	// // 0
180	WP(C)/0031138/2020	STATE OF ODISHA SCHOOL MANAGING COMMITTEE (SMC) VS	BISWAJIT JENA VS	// // 0
181	WP(C)/0031139/2020	STATE OF ODISHA KALANDI CHARANA SAHOO VS STATE OF ODISHA	SANJIB MOHANTY VS	// // 0 //



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182	WP(C)/0031140/2020	UTSHAB CHARAN SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
183	WP(C)/0031141/2020	JYOTI PRAKASH VS THE INQUIRY AUTHORITY	SAILABALA JENA VS	// 0 //
184	WP(C)/0031142/2020	PUSPALATA ROUT VS COMMISSIONER OF LAND RECORDS AND SETTLEMENT, CUTTACK	G.C.MOHANTY VS	// 0 //
185	WP(C)/0031143/2020	NIRMAL KUMAR SINHA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY..2 VS	// 0 //
186	WP(C)/0031144/2020	SRIDHAR PALEI VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY..2 VS	// 0 //
187	WP(C)/0031145/2020	MOHENDRANATH BEHERA VS COMMISSIONER OF LAND RECORDS AND SETTLEMENT, CUTTACK	G.C.MOHANTY VS	// 0 //
188	WP(C)/0031146/2020	NAGENDRANATH PARIDA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY..2 VS	// 0 //
189	WP(C)/0031147/2020	PUSPANJALI SAHU VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
190	WP(C)/0031148/2020	ANANTA KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY..2 VS	// 0 //
191	WP(C)/0031149/2020	PRADEEP KUMAR SINHA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY..2 VS	// 0 //
192	WP(C)/0031150/2020	BIJAYSHREE BARIK VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	// 0 //
193	WP(C)/0031151/2020	NARAYAN CHANDRA SAHU	PRASANTA KUMAR MOHANTY..2	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0031152/2020	SANTOSH KUMAR SWAIN	PRASANTA KUMAR MOHANTY..2	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0031153/2020	SARATA CHANDRA SAHOO	PRASANTA KUMAR MOHANTY..2	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0031154/2020	SURENDRA BISWAL	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0031155/2020	SUDHANSU SEKHAR SAMAL	PRASANTA KUMAR MOHANTY..2	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0031156/2020	ANIRUDHA PRADHAN @ ANIRUBDHA PADHAN	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0031157/2020	CHITTARANJAN NAYAK	PRASANTA KUMAR MOHANTY..2	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0031158/2020	SATYANARAYAN CHHATRIA	S.K.JOSHI	//
		VS	VS	0
		COLLECTOR AND DM, BOLANGIR		//
201	WP(C)/0031159/2020	PRAFULLA KUMAR JENA	PRASANTA KUMAR MOHANTY..2	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0031160/2020	RAJESH KUMAR MODA	NIRANJAN MAHARANA	//
		VS	VS	0
		TAHASILDAR, CUTTACK SADAR		//
203	WP(C)/0031161/2020	ACHYUTANANDA SAHOO	PRASANTA KUMAR MOHANTY..2	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0031162/2020	KISAN LAL AGARWAL	NIRANJAN MAHARANA	//
		VS	VS	0

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205	WP(C)/0031163/2020	TAHASILDAR, CUTTACK SADAR PRAFULLA KUMAR NANDA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY..2 VS	// // 0 //
206	WP(C)/0031164/2020	KISAN LAL AGARWAL VS TAHASILDAR, CUTTACK SADAR	NIRANJAN MAHARANA VS	// 0 //
207	WP(C)/0031165/2020	SURESH CHANDRA SAMAL VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY..2 VS	// 0 //
208	WP(C)/0031166/2020	RAHUL AGARWAL VS TAHASILDAR, CUTTACK SADAR	NIRANJAN MAHARANA VS	// 0 //
209	WP(C)/0031167/2020	BHAGIRATHI BHUYAN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY..2 VS	// 0 //
210	WP(C)/0031168/2020	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY..2 VS	// 0 //
211	WP(C)/0031169/2020	AMBIKA PATRA VS SUPDT. OF POLICE, JHARSUGUDA	AKHAYA BISWAL VS	// 0 //
212	WP(C)/0031170/2020	KHIROD CHANDRA GOCHHAYAT VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY..2 VS	// 0 //
213	WP(C)/0031171/2020	NIRMAL CHANDRA SAHOO VS D.G. AND I.G. OF POLICE, FIRE SERVICES	GYANA RANJAN SETHI VS	// 0 //
214	WP(C)/0031172/2020	SURYAMANI MUDULI VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
215	WP(C)/0031173/2020	BIJAY KUMAR DAS VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //

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216	WP(C)/0031174/2020	SUBASISH SARANGI VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	// 0 //
217	WP(C)/0031175/2020	PRADIP KUMAR MOHANTY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
218	WP(C)/0031176/2020	CHATURBHUJA NAYAK VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
219	WP(C)/0031177/2020	PARTHA SARATHI DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
220	WP(C)/0031178/2020	NILACHAL MILITA MANCHA VS UNION OF INDIA	SANJAY KUMAR MISHRA VS	// 0 //
221	WP(C)/0031179/2020	AMAR KUMAR SWAIN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
222	WP(C)/0031180/2020	HIMANSU SEKHAR ROUT VS UNION OF INDIA	TUSAR KUMAR MISHRA VS	// 0 //
223	WP(C)/0031181/2020	ARUN KUMAR NANDA VS STATE OF ODISHA	SAUMENDRA KU.MOHAPATRA VS	// 0 //
224	WP(C)/0031182/2020	MANORANJAN DAS MOHAPATRA VS		// 0
225	WP(C)/0031183/2020	1. STATE OF ORISSA, REP BY COMMISSIONER CUM SECRETARY GOVT OF ORISSA DEPARTMENT OF HOUSING COOPER SATYANARAYAN SAHOO VS THE EXECUTIVE OFFICER KEONJHAR MUNICIPALITY	CHINMAYA MOHANTY VS	// 0 //
226	WP(C)/0031184/2020	SADHAB CH. PRADHAN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
227	WP(C)/0031185/2020	PRADEEP KUMAR PANIGRAHI	SANGRAM JENA	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0031186/2020	SUSHIL KUMAR PANDA	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0031187/2020	HEMANTA KUMAR NAIK	BUDHADEV ROUSTRAY	//
		VS	VS	0
		UNION OF INDIA		//
230	WP(C)/0031188/2020	KISHOR CHANDRA PATEL	SAMARENDRA BAHADUR	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0031189/2020	JYOTI PRAKASH, SECRETARY, SWAGAT	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0031190/2020	CHAKRADHAR DAS	ASHOK KU.SAHOO	//
		VS	VS	0
		RAMAKRUSNA JENA		//
233	WP(C)/0031191/2020	SURENDRA KUMAR BEHERA	AJAYA NAYAK	//
		VS	VS	0
		DIRECTOR GENERAL OF POLICE		//
234	WP(C)/0031192/2020	SARBESWAR SWAIN	SASWAT DAS	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0031193/2020	BALARAM PATTNAIK	ALOK KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0031194/2020	MAA AMBIKA SC/ST RESIDENTIAL SIKSHA SEVAK SAMITHI	PITAMBAR PANDA	//
		VS	VS	0
		THE PRINCIPAL SECY. TO GOVT. SCHOOL AND MASS EDUCATION		//
237	WP(C)/0031195/2020	AKSHYA KUMAR DAS	DILLIP RAY	//
		VS	VS	0
		THE COLLECTOR BHADRAK		//
238	WP(C)/0031196/2020	BAIJAYANTI MOHAPATRA	PITAMBAR PANDA	//
		VS	VS	0

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239	WP(C)/0031197/2020	PRINCIPAL SECY. TO GOVT. DEPTT. OF SCHOOL AND MASS EDUCATION DAMBARUDHAR SAHU VS STATE OF ODISHA	L.K.MOHANTY VS	// // 0 //
240	WP(C)/0031198/2020	SACHINDRA RAUL VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
241	WP(C)/0031199/2020	SCHOOL MANAGING COMMITTEE OF SADHUBABINWA/PRIMRY SCHOOL VS STATE OF ODISHA	RABINDRA SINGH VS	// 0 //
242	WP(C)/0031200/2020	RABINDRA SINGH VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
243	WP(C)/0031201/2020	SAROJINI SWAIN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
244	WP(C)/0031202/2020	G.NAGESWAR RAO VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
245	WP(C)/0031203/2020	JOGENDRA KUMAR NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
246	WP(C)/0031204/2020	GOURANGA CHANDRA BEHERA VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
247	WP(C)/0031205/2020	OJASWINI MOHANTY VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
248	WP(C)/0031206/2020	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	A.S.NANDY VS	// 0 //
249	WP(C)/0031207/2020	SAPAN KUMAR BHAKTA VS THE STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //

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250	WP(C)/0031208/2020	DR. ARJUN PANDA VS STATE OF ODISHA	G.S.NAMTOAR VS	// 0 //
251	WP(C)/0031209/2020	PRAVAT KUMAR BEHERA VS STATE OF ODISHA	A.S.NANDY VS	// 0 //
252	WP(C)/0031210/2020	SURATH CHANDRA BEJ VS THE STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
253	WP(C)/0031211/2020	RAMA CHANDRA JENA VS THE STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
254	WP(C)/0031212/2020	JAGANNATH PRADHAN VS THE STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
255	WP(C)/0031213/2020	PRAVASINI KAR VS GOVT.OF ORISSA	GOPAL KRUSHNA MOHANTY VS	// 0 //
256	WP(C)/0031214/2020	SANJIT KUMAR SAHU VS STATE OF ODISHA	AKSHYANGSHU NANDY VS	// 0 //
257	WP(C)/0031215/2020	PADMALOCHAN DIXIT VS STATE OF ODISHA	SAHASRA JYOTI NANDA VS	// 0 //
258	WP(C)/0031216/2020	ASHOK KUMAR DAS VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
259	WP(C)/0031217/2020	FAYAS KHAN VS STATE OF ODISHA	AKSHYANGSHU NANDY VS	// 0 //
260	WP(C)/0031218/2020	FAKIR BARIK VS STATE OF ODISHA	A.C.BEHERA VS	// 0 //
261	WP(C)/0031219/2020	BENUDHAR PANDA	ABINASH ROURAY	//

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		VS	VS	0
		COMPETENT AUTHORITY CUM LAND ACQUISITION OFFICER, KHURDA		//
262	WP(C)/0031220/2020	AJIT KUMAR SAHU	A.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0031221/2020	KHADAL BISOI	G.P.PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0031222/2020	NARAHARI SETHI	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0031223/2020	RAMA CHANDRA SAHOO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0031224/2020	GOURANGA SAHOO	SUBRAT KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0031225/2020	KUNI BEHERA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0031226/2020	KAILASH CHANDRA PRADHAN	GURU PRASSAD PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0031227/2020	M/S.MICROTEK TRANSFORMERS	SIDHARTHA RAY	//
		VS	VS	0
		ADDITIONAL COMMISSIONER OFSALES TAX CT AND GST		//
270	WP(C)/0031228/2020	KARUNAKAR PANDA	GURU PRASAD PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0031229/2020	ARATI DEY	R.C.JENA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0031230/2020	KHETRABASI MEHER	GURU PRASAD PATTNAIK	//
		VS	VS	0



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273	WP(C)/0031231/2020	STATE OF ODISHA BHAGABAN ROUT VS	G.S.NAMTOAR VS	// // 0
274	WP(C)/0031232/2020	STATE OF ODISHA BRUNDABAN BEHERA VS	KAJAL SAHOO VS	// // 0
275	WP(C)/0031233/2020	STATE OF ODISHA GUNU ORAM VS	G.S.NAMTOAR VS	// // 0
276	WP(C)/0031234/2020	STATE OF ODISHA NAKULA CHARAN JENA VS	SIDHARTHA SWAIN VS	// // 0
277	WP(C)/0031235/2020	STATE OF ODISHA BIMAL KUMAR SAHOO VS	BIKRAM CHANDRA GHADEI VS	// // 0
278	WP(C)/0031236/2020	STATE OF ODISHA MANORANJAN BEHERA VS	RANJIT MOHANTY VS	// // 0
279	WP(C)/0031237/2020	STATE OF ODISHA SANKAR MAHARANA VS	BIBHUTI BHUSAN MISHRA VS	// // 0
280	WP(C)/0031238/2020	CHIEF MANAGER, UCO BANK KARUNAKAR NAYAK VS	LINGARAJ DASH VS	// // 0
281	WP(C)/0031239/2020	STATE OF ODISHA KRISHNADHAR PATRA VS	SATYAJIT SAMAL VS	// // 0
282	WP(C)/0031240/2020	STATE OF ODISHA SRIHARI CHARANA DAS VS	BIBHUTI BHUSAN MISHRA VS	// // 0
283	WP(C)/0031241/2020	STATE OF ODISHA STATE OF ODISHA VS NAGESH MARLA	ADDL. GOVT. ADVOCATE VS	// // 0 //

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284	WP(C)/0031242/2020	MONORANJAN BEHERA VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
285	WP(C)/0031243/2020	DAMAYANTI NAIK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
286	WP(C)/0031244/2020	STATE OF ODISHA VS RADHA KRUSHNA ACHARY	ADDL. GOVT. ADVOCATE VS	// 0 //
287	WP(C)/0031245/2020	HDFC BANK LTD VS STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK	RAJEET ROY VS	// 0 //
288	WP(C)/0031246/2020	RAMESH KUMAR SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
289	WP(C)/0031247/2020	MANOJ KUMAR PATEL VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
290	WP(C)/0031248/2020	STATE OF ODISHA VS RAMESH KUMAR PARIDA	ADDL. GOVT. ADVOCATE VS	// 0 //
291	WP(C)/0031249/2020	JHASAKETAN PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
292	WP(C)/0031250/2020	TRINATH JENA VS STATE OF ODISHA	CHANDRAKANTA PRADHAN VS	// 0 //
293	WP(C)/0031251/2020	STATE OF ODISHA VS MANAS KUMAR DAS	ADDL. GOVT. ADVOCATE VS	// 0 //
294	WP(C)/0031252/2020	RABINDRA JORADAR VS THE STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
295	WP(C)/0031253/2020	KARUNAKAR NAYAK	NIRANJAN PANDA	//

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		VS	VS	0
		ANITA NAYAK		//
296	WP(C)/0031254/2020	DINABANDHU MANDAL	LAMBODAR PRADHAN	//
		VS	VS	0
		THE STATE OF ODISHA		//
297	WP(C)/0031255/2020	ANKUR SAHOO	LAMBODAR PRADHAN	//
		VS	VS	0
		THE STATE OF ODISHA		//
298	WP(C)/0031256/2020	DINABANDHU MANDAL	LAMBODAR PRADHAN	//
		VS	VS	0
		THE STATE OF ODISHA		//
299	WP(C)/0031257/2020	CHARU DEVNATH	LAMBODAR PRADHAN	//
		VS	VS	0
		THE STATE OF ODISHA		//
300	WP(C)/0031258/2020	DR. CHOUBARGA NAIK	SISIR KUMAR PUROHIT	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0031259/2020	DINABANDHU MANDAL	LAMBODAR PRADHAN	//
		VS	VS	0
		THE STATE OF ODISHA		//
302	WP(C)/0031260/2020	NANDARAM MANDAL	LAMBODAR PRADHAN	//
		VS	VS	0
		THE STATE OF ODISHA		//
303	WP(C)/0031261/2020	M/S.BALAJI INTERNATIONAL PROPRIETOR	DEEPALI MOHAPATRA	//
		VS	VS	0
		AUTHORISED OFFICER UNION BANK OF INDIA		//
304	WP(C)/0031262/2020	SANOTSH KUMAR PARIDA	R.K.ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0031263/2020	STATE OF ODISHA	ADDL. GOVT.ADVOCATE	//
		VS	VS	0
		SATYA NARAYAN PANDA		//
306	WP(C)/0031264/2020	BULU PATRA	AMAR KUMAR MOHANTY	//
		VS	VS	0

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307	WP(C)/0031265/2020	STATE OF ODISHA BAMDEV SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
308	WP(C)/0031266/2020	STATE OF ODISHA BIJAY KUMAR RANA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
309	WP(C)/0031267/2020	STATE OF ODISHA DEBENDRA KUMAR PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
310	WP(C)/0031268/2020	STATE OF ODISHA PRASANTA KUMAR ROUT VS	DILLIP KUMAR MOHAPATRA VS	// // ()
311	WP(C)/0031269/2020	STATE OF ODISHA ACHYUTANANDA DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
312	WP(C)/0031270/2020	STATE OF ODISHA NIRANJAN SETHI VS UNION OF INDIA	S.P.NATH VS	// // ()
313	WP(C)/0031271/2020	PRADIPTA KUMAR MOHAPATRA VS THE COLLECTOR KHORDHA	SHIVSANKAR MOHANTY VS	// // ()
314	WP(C)/0031272/2020	RATAN RAY VS STATE OF ODISHA	RAMAKANTA DAS VS	// // ()
315	WP(C)/0031273/2020	RADHAKANTA MISHRA VS REGIONAL MANAGER STATE BANK OF INDIA	RAMAKANTA DAS VS	// // ()
316	WP(C)/0031274/2020	ORISSA STATE HOUSING BOARD VS CONSUMER DISPUTE REDRESSAL COMMISSION	SOMANATH MISHRA VS	// // ()
317	WP(C)/0031275/2020	GAGAN BIHARI SAHOO VS STATE OF ODISHA	SOMANATH MISHRA VS	// // ()

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318	WP(C)/0031276/2020	HEMSAGAR NAIK VS THE MAHANADI COAL FIELD LTD.	AMAR KUMAR MOHANTY VS	// 0 //
319	WP(C)/0031277/2020	NILADRI PRASAD DAS VS STATE OF ODISHA	ADITYA KU. MOHAPATRA VS	// 0 //
320	WP(C)/0031278/2020	AKHILABANDHU SAHOO VS STATE OF ODISHA	ADITYA KU. MOHAPATRA VS	// 0 //
321	WP(C)/0031279/2020	MANAS KUMAR PANDA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
322	WP(C)/0031280/2020	KRUSHNA CHANDRA KHAMARI VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
323	WP(C)/0031281/2020	SUJIT KUMAR MOHANTY VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
324	WP(C)/0031282/2020	KARUNAKAR DAS VS STATE OF ODISHA	ADITYA KU. MOHAPATRA VS	// 0 //
325	WP(C)/0031283/2020	M/S. DIVINE CONSTRUCTION VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
326	WP(C)/0031284/2020	DR.BIRANCHI PRASAD MISHRA VS THE MEMBER SECRETARY,AICTE	PRAGNYA PARAMITA MOHANTY VS	// 0 //
327	WP(C)/0031285/2020	RAGHUNATH NAYAK VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
328	WP(C)/0031286/2020	MAHESWAR MALLICK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
329	WP(C)/0031287/2020	MINAKETAN SAHU	K.K.SWAIN	//

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		VS	VS	()
330	WP(C)/0031288/2020	STATE OF ODISHA DHARINIDHAR PATEL	K.K.SWAIN	//
		VS	VS	()
331	WP(C)/0031289/2020	STATE OF ODISHA NAMITA DASH	K.K.SWAIN	//
		VS	VS	()
332	WP(C)/0031290/2020	STATE OF ODISHA PUSPAK KUMAR RAY	K.K.SWAIN	//
		VS	VS	()
333	WP(C)/0031291/2020	STATE OF ODISHA SAROJ KUMAR NAYAK	K.K.SWAIN	//
		VS	VS	()
334	WP(C)/0031292/2020	STATE OF ODISHA MAHESWAR NAIK	K.K.SWAIN	//
		VS	VS	()
335	WP(C)/0031293/2020	STATE OF ODISHA JAGADISH PRADHAN	K.K.SWAIN	//
		VS	VS	()
336	WP(C)/0031294/2020	STATE OF ODISHA JAYANARAYAN BABOO	K.K.SWAIN	//
		VS	VS	()
337	ABLAPL/0014219/2020	STATE OF ODISHA RAMA PAIKARAYA	AMLAN SHAKTI PAUL	BEGUNIA P.S. /218 /2020
		VS	VS	()
338	ABLAPL/0014220/2020	STATE OF ODISHA MISSALA SIVA KUMAR	SOUBHAGYA KUMAR DASH	PARLAKHEMUNDI /272 /2020
		VS	VS	()
339	ABLAPL/0014221/2020	STATE OF ODISHA BUDHIA @ RABINDRA BEHERA	JAYANTA KU. MAJHI	//0
		VS	VS	()
340	ABLAPL/0014222/2020	STATE OF ODISHA BHARAT NAYAK	ANUGRAHA NARAYAN SAMANTARAY	MARINE PS JATADHARI MUHAN /17 /2020
		VS	VS	()

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341	ABLAPL/0014223/2020	STATE OF ODISHA ANIL BHATRA VS	RABI NARAYAN PANDA VS	// KHATIGUDA /2 /2019 ()
342	ABLAPL/0014224/2020	STATE OF ODISHA PRADEEP @ NIKU BHUTIA VS	JUGALA KISHORE PANDA VS	// PARJANG /289 /2020 ()
343	ABLAPL/0014225/2020	STATE OF ODISHA ARUN SETHI VS	SIDDHARTH GOUTAM DAS VS	// GOPALPUR /161 /2020 ()
344	ABLAPL/0014226/2020	STATE OF ODISHA BHAGIRATHA MOHAPATRA @ BHAGIRATH MISHRA @ BIN VS	INDRAKUMAR CHAND ACHARYA VS	// KAPTIPADA /262 /2020 ()
345	ABLAPL/0014227/2020	STATE OF ODISHA ANSHUMAN MAHAPATRA VS	JUGALA KISHORE PANDA VS	// / /0 ()
346	ABLAPL/0014228/2020	STATE OF ODISHA JAYANTA DAS @ JAYANTA KUMAR DAS VS	BISWAJIT MAHARANA VS	// PURI TOWN /227 /2020 ()
347	ABLAPL/0014229/2020	STATE OF ODISHA T.SATISH KUMAR PATRO VS	JYOTIRMAYA SAHOO VS	// BADABAZAR /184 /2020 ()
348	ABLAPL/0014230/2020	STATE OF ODISHA ASHISH KUMAR SWAIN VS	PRADIPTA BEURA VS	// TIGIRIA /147 /2020 ()
349	ABLAPL/0014231/2020	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	PANCHANAN PANIGRAHI VS	// NIHALPRASAD /130 /2020 ()
350	ABLAPL/0014232/2020	STATE OF ODISHA SUSANTA LENKA VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /384 /2020 ()
351	ABLAPL/0014233/2020	STATE OF ODISHA RAJESH KUMAR SAHOO VS STATE OF ODISHA	PRAVASH CH JENA VS	// KENDRAPARA /300 /2018 () //

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352	ABLAPL/0014234/2020	KIRAN KUMAR JHODIA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	ANDIRAKANCHA /12 /2020 () //
353	ABLAPL/0014235/2020	HARAPRASAD PATTANAIAK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	KUMBHARAPARA /262 /2020 () //
354	ABLAPL/0014236/2020	PATTA MAHANTA VS STATE OF ODISHA	PRAKASH K. MISHRA VS	PALLAHARA /177 /2020 () //
355	ABLAPL/0014237/2020	SURAPAMA DASH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /91 /2017 () //
356	ABLAPL/0014238/2020	IMTIAZ KHAN VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	MANGALA BAG /220 /2018 () //
357	ABLAPL/0014239/2020	JAYRAM LENKA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	PARADEEP LOCK /179 /2020 () //
358	ABLAPL/0014240/2020	KEDAR GHOSHAYAT VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /392 /2020 () //
359	ABLAPL/0014241/2020	PANDABA SAHU VS STATE OF ODISHA	BHARAT JALLI VS	MAHILA P.S. BUXIBAZAR /89 /2020 () //
360	ABLAPL/0014242/2020	JAGANNATH PRADHAN VS STATE OF ODISHA	MANAS RANJAN PANDA VS	CHANDANPUR /259 /2020 () //
361	ABLAPL/0014243/2020	RANJIT BAGH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	MACHHKUND /93 /2020 () //
362	ABLAPL/0014244/2020	BINOD SAHU@MADRASI VS STATE OF ODISHA	TAPOBANTA BARIK VS	BIJEPUR /227 /2020 () //
363	ABLAPL/0014245/2020	TANA @ SRIKANTA MALLIK	DEEPAK KU SAHOO	DERABIS /203 /2020



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		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0014246/2020	KALIA PATRA @ GOURANGA PATRA	RAJENDRA NARAYAN ROUT	JAJPUR ROAD /276 /2020
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0014247/2020	SABITA PRADHAN @ SAHU	BASUDEV BARIK	KANDHEIGOLE /189 /2020
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0014248/2020	JAMBESWAR SAHU	SATYA RANJAN MULIA	JARAPADA /253 /2020
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0014249/2020	SAMIR KUMAR PANDA	SAMBEET PATTANAYAK	BELPARA /237 /2020
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0014250/2020	BADAL NAYAK	AMLAN SHAKTI PAUL	KHANDAGIRI P.S. /493 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0014251/2020	MADAN MOHAN MOHANTY@MITU	SUSANTA KUMAR NAYAK	PURI SADAR /329 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0014252/2020	JAYANTI DAS	RAJENDRA NARAYAN ROUT	CHANDIPUR /105 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0014253/2020	D. SURENDRA CHAKRABARTHY	SANTANU KUMAR SARANGI	KHANDAGIRI P.S. /424 /2019
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0014254/2020	SANJUKTA TRIPATHY	V.NARASINGH	MAHILA P.S.(BBSR) /54 /2020
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0014255/2020	KALICHARAN MARNDI	SURYAKANTA DWIBEDI	UDALA /274 /2020
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0014256/2020	BIKASH BARIK	TUKUNA KUMAR MISHRA	DHARAMGARH /141 /2020
		VS	VS	()

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375	ABLAPL/0014257/2020	STATE OF ODISHA POLAKI RABIKUMAR VS	GAYATRI PATRA VS	// KASINAGAR /59 /2020 ()
376	ABLAPL/0014258/2020	STATE OF ODISHA MILAN BEHERA @ SINGLI BEHERA @ LULI BEHERA VS	PRANAV K. MISHRA VS	// BALIAPANDA /55 /2020 ()
377	ABLAPL/0014259/2020	STATE OF ODISHA GITANJALI BISWAL VS	PARSURAM DAS VS	// RAJKANIKA /273 /2020 ()
378	ABLAPL/0014260/2020	STATE OF ODISHA BUDHIA @ RABINDRA BEHERA VS	JAYANTA KU. MAJHI VS	// CHANDIPUR /98 /2020 ()
379	ABLAPL/0014261/2020	STATE OF ODISHA MANOJ KUMAR BEHERA VS	BIKRAM KESHARI BAL VS	// MAHANGA /59 /2018 ()
380	ABLAPL/0014262/2020	STATE OF ODISHA SOMYA RANJAN DASH VS	RITU RANJAN CHHOTARAY VS	// PURI TOWN /177 /2019 ()
381	ABLAPL/0014263/2020	STATE OF ODISHA SHIVA PRASAD DALAI VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /216 /2020 ()
382	ABLAPL/0014264/2020	STATE OF ODISHA GOURANGA PAHI VS	N.K.SAHU VS	// BHADRAK RURAL /627 /2020 ()
383	ABLAPL/0014265/2020	STATE OF ODISHA KUSHAL MAHALI VS	BIJAYA KUMAR RAGADA VS	// //0 ()
384	ABLAPL/0014266/2020	STATE OF ODISHA SUBARNA PAL VS	PRAFULLA KUMAR MOHAPATRA VS	// JALESWAR /304 /2019 ()
385	ABLAPL/0014267/2020	STATE OF ODISHA SK. CHAND VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// CANTONMENT ROAD /135 /2020 () //

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386	ABLAPL/0014268/2020	LOKANATH SETHY @ LOKA SETHY @ SUMAN VS STATE OF ODISHA	S.S.RAY-2 VS	BHANJANAGAR /580 /2020 () //
387	ABLAPL/0014269/2020	SANGRAM NAYAK @ RANJAN NAIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GURUDIJHATIA /76 /2020 () //
388	ABLAPL/0014270/2020	CHANDRAMANI BEHERA VS STATE OF ODISHA	B.B.ROUTRAY VS	ATHAMALLIK /160 /2020 () //
389	ABLAPL/0014271/2020	JYOTI PADHI VS REPUBLIC OF INDIA	MANORANJAN KHATUA VS	/ /0 () //
390	ABLAPL/0014272/2020	KHUSIDA KHATUN @ KURSIDA KHATUN @ KURSIDA KHATUN VS STATE OF ODISHA	KHUSIDA KHATUN @ KURSIDA KHATUN @ KURSIDA KHATUN VS	BALASORE VIGILANCE /23 /2019 () //
391	ABLAPL/0014273/2020	RAMA CHANDRA SAHU VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KONARK /39 /2020 () //
392	ABLAPL/0014274/2020	AJIT KUMAR ROUT VS STATE OF ODISHA	BRUNDABAN ROUT VS	RAJKANIKA /274 /2020 () //
393	ABLAPL/0014275/2020	GADIA PRADHAN @ KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	BRUNDABAN ROUT VS	PIPLI /395 /2017 () //
394	ABLAPL/0014276/2020	Y. DURGABAI @ Y. DURGABI VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	MAHILA (BERHAMPUR) /98 /2020 () //
395	ABLAPL/0014277/2020	BIKASH DURIA VS STATE OF ODISHA	DEBENDRA DHAR VS	KOMNA PS /14 /2020 () //
396	ABLAPL/0014278/2020	PITABASH MALLICK @ MALIK VS STATE OF ODISHA	M.R.PADHI VS	RAJKANIKA /262 /2020 () //
397	ABLAPL/0014279/2020	KASAR @ KASUR KHAN	D.N.SUBUDHI	NIALI /242 /2020

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		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0014280/2020	NIRANJAN SAHU	DEBANAN DAS	BERHAMPUR SADAR /288 /2020
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0014281/2020	JHATAKA MUDULI @ CHAHATA MUDULI	B.B.ROUTRAY	CHHENDIPADA /207 /2019
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0014282/2020	BIJAN KUMAR JENA	A.PATTANAİK	CHANDRASEKHARPUR /325 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0014283/2020	PRABASH CHANDRA MISHRA	NIRMAL CHANDRA MOHANTY	CHANDRASEKHARPUR /384 /2018
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0014284/2020	PABITRA KUMAR SAHOO	ASIT KUMAR JENA	JENAPUR /317 /2020
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0014285/2020	BIJUA NAYAK	ASOK MOHANTY	CHAULIAGANJA /391 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0014286/2020	CHHATRAPATI PRADHAN @ CHATRAPATI PRADHAN	DEEPAK SUNDARAY	BARGARH SADAR /309 /2020
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0014287/2020	LABANGA NAYAK	A.PATTANAİK	AIR FIELD P.S. /85 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0014288/2020	SARASWATI BISWAL	DEEPAK RANJAN SUNDARAY	BIDANASI /245 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0014289/2020	SAROJ BEHERA	B.B.ROUTRAY	ATHAMALLİK /160 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0014290/2020	PRATAP KUMAR JENA	A.PATTANAİK	AIR FIELD P.S. /66 /2019
		VS	VS	()

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409	ABLAPL/0014291/2020	STATE OF ODISHA IMRAN GOHHAYAT VS	B.B.ROUTRAY VS	// BANTALA /206 /2020 ()
410	ABLAPL/0014292/2020	STATE OF ODISHA PARAMANANDA @ GOBINDA MAHARANA VS	RABINDRANATH PANDA VS	// BANKI /288 /2020 ()
411	ABLAPL/0014293/2020	STATE OF ODISHA KRUSHNA CHANDRA MOHANTY VS	MANMAYA KUMAR DASH VS	// KAKATAPUR /217 /2020 ()
412	ABLAPL/0014294/2020	STATE OF ODISHA MAMZAN KHAN 2 SANO VS	AMLAN SHAKTI PAUL VS	// JATNI P.S. /145 /2013 ()
413	ABLAPL/0014295/2020	STATE OF ODISHA ADIKANDA DEY VS	PRASANNA KUMAR PANDA - 3 VS	// UDALA /257 /2020 ()
414	ABLAPL/0014296/2020	STATE OF ODISHA MANOJ BARIK @ PINTU VS	RANJAN KUMAR ROUT VS	// MAHILA P.S.(BBSR) /68 /2020 ()
415	ABLAPL/0014297/2020	STATE OF ODISHA NIBASH KUMAR SWAIN @ NIBEI VS	S.K.BHANJADEO VS	// KHURDA SADAR /146 /2020 ()
416	ABLAPL/0014298/2020	STATE OF ODISHA LAGNAJIT DASH VS	J.BHUYAN VS	// BASELI SAHI PS /282 /2020 ()
417	ABLAPL/0014299/2020	STATE OF ODISHA ASHOKA KUMAR MOHANTY VS	BINAYA KUMAR MOHANTY VS	// NAUGAON /141 /2020 ()
418	ABLAPL/0014300/2020	STATE OF ODISHA MAYANK JAIN VS	PULAKESH MOHANTY VS	// BANGOMUNDA /153 /2020 ()
419	ABLAPL/0014301/2020	STATE OF ODISHA PUNYABANDA DASH VS STATE OF ODISHA	J.BHUYAN VS	// BASELI SAHI PS /282 /2020 () //

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420	ABLAPL/0014302/2020	DILLIP KUMAR SAHOO VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	AIR FIELD P.S. /144 /2020 () //
421	ABLAPL/0014303/2020	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	B.K.GHADEI VS	PATTAMUNDAI /240 /2020 () //
422	ABLAPL/0014304/2020	RANJIT KUMAR SAHU VS STATE OF ODISHA	S.D.DAS VS	KANTAMAL /146 /2019 () //
423	ABLAPL/0014305/2020	AMLYA PRADHAN VS STATE OF ODISHA	BHAKTA BHUSAN BARIK VS	DHAULI PS /181 /2020 () //
424	ABLAPL/0014306/2020	DHIRENDRA KUMRA SARANGI VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	BALIAPANDA /133 /2020 () //
425	ABLAPL/0014307/2020	A, GOURI SHANKAR RAO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /209 /2019 () //
426	ABLAPL/0014308/2020	KRUSHNA CHANDRA SAHU VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	/ /0 () //
427	ABLAPL/0014309/2020	RANJAN NAIK @ MISHRA NAIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	MOTANGA /215 /2020 () //
428	ABLAPL/0014310/2020	ASHOK KUMAR TRIPATHY VS STATE OF ODISHA	V.NARASINGH VS	MAHILA P.S.(BBSR) /54 /2020 () //
429	ABLAPL/0014311/2020	JYOSHNAMEYEE @ JYOSHNARANI SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA /181 /2020 () //
430	ABLAPL/0014312/2020	BAPUN SAHU VS STATE OF ODISHA	ARIJEET MISHRA VS	INDUASTRIAL,NISA /232 /2020 () //
431	ABLAPL/0014313/2020	PARAMESWAR DAS	ARIJEET MISHRA	SUKINDA /181 /2020

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/11/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
432	WPC(OAC)/0001421/2017	VS STATE OF ODISHA DR. SURYA KANTA NARENDRA VS STATE OF ODISHA	VS M/S.BIBHUTI PRASAD PATTNAIK VS	0 // // 0 //

# ORISSA HIGH COURT

MISC CASES FILED on :13/11/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	26/2020 CRLLP/31/2020	STATE OF ODISHA-MP	ADDL. STANDING COUNSEL
2	27/2020 CRLLP/32/2020	STATE OF ODISHA-MP	ADDK, GIVERBNEBT ADVIOCCATE
3	28/2020 CRLLP/33/2020	STATE OF ODISHA-MP	ADDL. STANDING COUNSEL
4	68/2020 ITA/39/2018	SANTOSH KU.ROUT-MP	M/S.,DAMODAR PATI
5	187/2020 TRP(C)/190/2020	SANGITA SAHOO-MP	SUBASH CHANDRA PRADHAN
6	188/2020 TRP(C)/192/2020	GATI KRUSHNA SATPATHY-MP	P.C.DASH
7	189/2020 TRP(C)/193/2020	AMRITA PRITAM SAHOO-MP	PRADEEP KUMAR DAS
8	190/2020 TRP(C)/194/2020	SHARMISTHA ROUTRAY@MAJHI-MP	S.MOHANTY
9	191/2020 TRP(C)/195/2020	PRIYA SARANGI-MP	BIBHU PRASAD TRIPATHY
10	196/2020 RPFAM/124/2020	SILU@GIRIDHARI BEHERA-MP	BIBEKANANDA BAISAKH
11	208/2020 CRLMP/1227/2020	SANGRAM MUDALI-MP	N.K.SAHU
12	215/2020 CONTC/470/2020	MADHAB CHANDRA BEHERA-MP	M/S TATHAGAT SAHOO,S.S.PADHY
13	216/2020 CONTC/471/2020	MADHAB CHANDRA BEHERA-MP	M/S TATHAGAT SAHOO,S.S.PADHY
14	443/2020 RSA/200/2020	SOVA DEI-MP	KEDARNATH PARIDA
15	444/2020 RSA/201/2020	SOVA DEI-MP	KEDARNATH PARIDA
16	445/2020 RSA/201/2020	SOVA DEI-MP	KEDARNATH PARIDA
17	446/2020 RSA/202/2020	DEEPAK KUMAR TIWARY-MP	UMESH CHANDRA PATNAIK
18	447/2020 RSA/202/2020	DEEPAK KUMAR TIWARY-MP	UMESH CHANDRA PATNAIK
19	448/2020 RSA/331/2018	MOCHIRAM MOHANTA-MP	RAMA CHANDRA JENA
20	449/2020 RSA/220/2006	NIRANJAN MEHER-MP	M/S.BRAHMANANDA TRIPATHY
21	496/2020 CRLREV/435/2020	SANTOSH KUMAR SWAIN-MP	V. NARASINGH
22	497/2020 CRLREV/436/2020	ASHIS KUMAR SAHU-MP	SUBRATA PANDA
23	518/2020 RVWPET/325/2020	UNION OF INDIA-MP	ANINDYA KUMAR MISHRA
24	519/2020 RVWPET/325/2020	UNION OF INDIA-MP	ANINDYA KUMAR MISHRA
25	520/2020 RVWPET/326/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
26	521/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE



27	RVWPET/326/2020 522/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
28	RVWPET/326/2020 602/2020	JOSCHANA PATRA-MP	SAMARENDRA MOHANTY
29	CMP/619/2020 603/2020	JOSCHANA PATRA-MP	SAMARENDRA MOHANTY
30	CMP/619/2020 604/2020	MANORANJAN BISWAL @ BAITHAL-MP	SANATAN DAS
31	CMP/620/2020 605/2020	KUNI BISWAL-MP	S.K.NAYAK
32	CMP/621/2020 704/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
33	FAO/696/2020 705/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
34	FAO/696/2020 706/2020	MANAGER (LEGAL), M/S. SHRIRAM G.I.CO.LTD.-MP	ADAM ALI KHAN
35	FAO/123/2020 707/2020	MANAGER (LEGAL), M/S. SHRIRAM G.I.CO.LTD.-MP	ADAM ALI KHAN
36	FAO/123/2020 1042/2020	RINKU NAIK @ SUDHIR KUMAR NAIK-MP	KOUSIK ANANDA GURU
37	ABLAPL/10803/2020 1046/2020	ANNAPURNA ROUTRAY-MP	ANUGRAHA NARAYAN SAMANTARAY
38	ABLAPL/12075/2020 1089/2020	ASHOKA KUMAR MOHANTY-MP	BINAYAKUMAR MOHANTY
39	CRLMC/1610/2020 1090/2020	SITAKANTA MOHAPATRA-MP	DEEPALI MAHAPATRA
40	CRLMC/1611/2020 1091/2020	PULAK MOHANTY-MP	GOPAL KRUSHNA MOHANTY
41	CRLMC/1438/2020 1092/2020	RUMANA NASIM-MP	M/S.PRADIPTA KISHORE NANDA
42	CRLMC/2909/2018 1093/2020	BALARAM SAHU-MP	M/S.GAUTAM MISRA
43	CRLMC/436/2017 1115/2020	NIRMALA KUMAR SWAIN-MP	P.C.MISHRA
44	BLAPL/8233/2020 1116/2020	SUSANTA BEHERA @ TERA-MP	M.R.DHAL
45	BLAPL/7367/2020 1118/2020	SACHITRA DALEI-MP	ANIRUDHA DAS
46	BLAPL/7579/2020 1119/2020	TIKESWAR DAS @ KUNU-MP	M/S SAMARENDRA BAHADUR
47	BLAPL/9620/2019 1120/2020	KHAGA @ SANTOSH SAHOO-MP	SOURA CHANDRA MOHAPATRA
48	BLAPL/2500/2020 1121/2020	DUSHASAN BARADA-MP	BASUDEV MISHRA
49	BLAPL/7545/2020 1122/2020	GOPINATH MOHANTY @ GOPI @ BABU @ BABUA-MP	SIDHARTHA DAS
50	BLAPL/7280/2020 1123/2020	RABINDRA MISHAL-MP	SOUBHAGYA KUMAR DASH
51	BLAPL/6808/2020 1124/2020	HARI PATRA-MP	PARTHA SARATHI NAYAK
52	CRLA/576/2020 1125/2020	HARI PATRA-MP	PARTHA SARATHI NAYAK
53	CRLA/576/2020 1126/2020	MRUTYUNJAY PATRA-MP	M/S.PRAVASH CH.JENA
54	CRLA/179/2014 1266/2020	THE DIVISIONAL MANAGER,M/S. ORIENTAL INSURANCE COMPANY LIMITED-MP	COMPTON MIROY
55	MACA/736/2020 1267/2020	THE DIVISIONAL MANAGER, M/S ORIENTAL INSURANCE COMPANY LIMITED-MP	COMPTON MIROY
56	MACA/731/2020 1268/2020	THE DIVISIONAL MANAGER, M/S ORIENTAL INSURANCE COMPANY LIMITED-MP	COMPTON MIROY
57	MACA/731/2020 1269/2020	THE MANAGER LEGAL,M/S.SRIRAM GENERAL INSURANCE COMPANY LIMITED.-MP	ADAM ALI KHAN
	MACA/216/2020		

58	1270/2020 MACA/651/2020	THE LEGAL MANAGER, THE NEW INDIA ASSURANCE COMPANY LIMITED-MP	PANJALIN KHES-1
59	1496/2020 WA/671/2020	SUREKHA BUILDERS AND DEVELOPERS PVT LTD-MP	PRAFULLA KUMAR RATH
60	1497/2020 WA/672/2020	SUREKHA BUILDERS AND DEVELOPERS PVT LTD.-MP	PRAFULLA KUMAR RATH
61	1498/2020 WA/673/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
62	1499/2020 WA/673/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
63	1500/2020 WA/673/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
64	1501/2020 WA/673/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
65	1502/2020 WA/674/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
66	1503/2020 WA/674/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
67	1504/2020 WA/674/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
68	1505/2020 WA/674/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
69	1506/2020 WA/676/2020	MURALI PUTA-MP	S.S.RAO
70	1508/2020 WA/424/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
71	1509/2020 WA/306/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
72	13514/2020 WP(C)/28495/2020	SATYA SADHAN BEHERA-MP	BISWABIHARI MOHANTY
73	13517/2020 WP(C)/31096/2020	DEEPAK KUMAR SWAIN-MP	ULLAS CHANDRA MOHANTY
74	13518/2020 WP(C)/31111/2020	GOKULANANDA DEBATA-MP	DEBENDRA KUMAR SAHOO 1
75	13519/2020 WP(C)/31112/2020	DHANU PRADHAN-MP	SIDHARTH PR.DAS
76	13520/2020 WP(C)/31118/2020	ARATI BISWAL-MP	PRAFULLA KUMAR RATH
77	13521/2020 WP(C)/14684/2020	ABHIMANYU PANDA-MP	S.K.SAMAL
78	13522/2020 WP(C)/28132/2020	M/S. SONY INDIA PVT. LTD.-MP	YOGENDRA ALDAK
79	13523/2020 WP(C)/31119/2020	NIRMAL CHANDRA SAHOO-MP	ALOK KUMAR MOHAPATRA
80	13524/2020 WP(C)/31138/2020	SCHOOL MANAGING COMMITTEE (SMC)-MP	BISWAJIT JENA
81	13525/2020 WP(C)/29804/2020	THE LIFT IRRIGATION DIPLOMA ENGINEERS ASSOCIATION-MP	ULLAS CHANDRA MOHANTY
82	13526/2020 WP(C)/31141/2020	JYOTI PRAKASH-MP	SAILABALA JENA
83	13527/2020 WP(C)/29742/2020	DILIP KUMAR NAYAK-MP	N.K.SAHU
84	13528/2020 WP(C)/29742/2020	DILIP KUMAR NAYAK-MP	AKASH BHUYAN
85	13529/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	B.N.UDGATA
86	13530/2020 WP(C)/31150/2020	BIJAYSHREE BARIK-MP	BIJAYA KUMAR MISHRA
87	13531/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)
88	13532/2020 WP(C)/31158/2020	SATYANARAYAN CHHATRIA-MP	S.K.JOSHI
89	13533/2020	PARTHA SARATHI DAS-MP	PRADEEP KUMAR DAS

90	WP(C)/31177/2020 13534/2020	NILACHAL MILITA MANCHA-MP	SANJAY KUMAR MISHRA
91	WP(C)/31178/2020 13535/2020	SATYANARAYAN SAHOO-MP	CHINMAYA MOHANTY
92	WP(C)/31183/2020 13536/2020	SISIRA GARTIA-MP	ARJUNA CHARAN BEHERA
93	WP(C)/31051/2020 13537/2020	SADHAB CH. PRADHAN-MP	TUSAR KUMAR MISHRA
94	WP(C)/31184/2020 13538/2020	MANORANJAN DAS MOHAPATRA-MP	
95	WP(C)/31182/2020 13539/2020	JYOTI PRAKASH, SECRETARY, SWAGAT-MP	SAILABALA JENA
96	WP(C)/31189/2020 13540/2020	BABULI KHUNTIA-MP	SATYABRATA MOHANTY..1
97	WP(C)/31105/2020 13541/2020	CHAKRADHAR DAS-MP	ASHOK KU.SAHOO
98	WP(C)/31190/2020 13542/2020	SURENDRA KUMAR BEHERA-MP	AJAYA NAYAK
99	WP(C)/31191/2020 13543/2020	BALARAM PATNAIK-MP	ALOK KUMAR MOHANTY
100	WP(C)/31193/2020 13544/2020	MAA AMBIKA SC/ST RESIDENTIAL SIKSHA SEVASHRAM	PRAMBAR PANDA
101	WP(C)/31194/2020 13545/2020	AKSHYA KUMAR DAS-MP	DILLIP RAY
102	WP(C)/31195/2020 13546/2020	SCHOOL MANAGING COMMITTEE OF SADHUGAN NEW PRABHARSICHO	PRABHARSICHO PATNAIK
103	WP(C)/31199/2020 13547/2020	KRUTIBAS PATTANAYAK-MP	L.K.MOHANTY
104	WP(C)/20107/2020 13548/2020	DR.MINA KUMARI DWARI-MP	ASHOK PATNAIK
105	WP(C)/29390/2020 13549/2020	FAKIR BARIK-MP	A.C.BEHERA
106	WP(C)/31218/2020 13550/2020	BENUDHAR PANDA-MP	ABINASH ROURAY
107	WP(C)/31219/2020 13551/2020	AJIT KUMAR SAHU-MP	A.PARIDA
108	WP(C)/31220/2020 13552/2020	KUNI BEHERA-MP	MANOJ KUMAR MOHANTY
109	WP(C)/31225/2020 13553/2020	M/S.MICROTEK TRANSFORMERS-MP	SIDHARTHA RAY
110	WP(C)/31227/2020 13554/2020	GUNU ORAM-MP	G.S.NAMTOAR
111	WP(C)/31233/2020 13555/2020	BRUNDABAN BEHERA-MP	KAJAL SAHOO
112	WP(C)/31232/2020 13556/2020	SANKAR MAHARANA-MP	BIBHUTI BHUSAN MISHRA
113	WP(C)/31237/2020 13557/2020	KARUNAKAR NAYAK-MP	LINGARAJ DASH
114	WP(C)/31238/2020 13558/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
115	WP(C)/31241/2020 13559/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
116	WP(C)/31244/2020 13560/2020	HDFC BANK LTD-MP	RAJJEET ROY
117	WP(C)/31245/2020 13561/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
118	WP(C)/31248/2020 13562/2020	TRINATH JENA-MP	CHANDRAKANTA PRADHAN
119	WP(C)/31250/2020 13563/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
120	WP(C)/31251/2020 13564/2020	DR. CHOUBARGA NAIK-MP	SISIR KUMAR PUROHIT
	WP(C)/31258/2020		

121	13565/2020 WP(C)/31261/2020	M/S.BALAJI INTERNATIONAL PROPRIETOR-MP	DEEPALI MOHAPATRA
122	13566/2020 WP(C)/31262/2020	SANOTSH KUMAR PARIDA-MP	R.K.ROUTRAY
123	13567/2020 WP(C)/31263/2020	STATE OF ODISHA-MP	ADDL. GOVT.ADVOCATE
124	13568/2020 WP(C)/31274/2020	ORISSA STATE HOUSING BOARD-MP	SOMANATH MISHRA
125	13569/2020 WP(C)/23231/2010	NALINI PRAVA MOHANTY-MP	M/S.BIKASH JENA
126	13570/2020 WP(C)/31276/2020	HEMSAGAR NAIK-MP	AMAR KUMAR MOHANTY
127	13571/2020 WP(C)/31277/2020	NILADRI PRASAD DAS-MP	ADITYA KU. MOHAPATRA
128	13572/2020 WP(C)/31278/2020	AKHILABANDHU SAHOO-MP	ADITYA KU. MOHAPATRA
129	13573/2020 WP(C)/31177/2020	PARTHA SARATHI DAS-MP	PRADEEP KUMAR DAS
130	13574/2020 WP(C)/31282/2020	KARUNAKAR DAS-MP	ADITYA KU. MOHAPATRA
131	13575/2020 WP(C)/31283/2020	M/S. DIVINE CONSTRUCTION-MP	PRABODHA CH. NAYAK
132	13576/2020 WP(C)/31285/2020	RAGHUNATH NAYAK-MP	PRABODHA CH. NAYAK
133	13577/2020 WP(C)/19928/2016	SANATAN MAJHI-MP	M/S.MANAS CHAND
134	13578/2020 WP(C)/29512/2020	SCHOOL MANAGING COMMITTEE (SMC) OF SARAPAL UPREKHA PRIMARY SCHOOL, SARAPAL-MP	
135	13579/2020 WP(C)/11964/2020	RANJAN KUMAR PADHI-MP	M/S PRASANNA KUMAR MOHANTY
136	13581/2020 WP(C)/18445/2020	DR. DHIREN MOHANTY-MP	M/S DURGESH NARAYAN RATH
137	13582/2020 WP(C)/4503/2016	SUDHA SUNA-MP	M/S.BANSHIDHAR BAUG
138	13583/2020 WP(C)/4504/2016	SANTI RANI DHAR-MP	M/S.BANSHIDHAR BAUG
139	13584/2020 WP(C)/4505/2016	ARATI SUNA-MP	M/S.BANSHIDHAR BAUG
140	13585/2020 WP(C)/3345/2017	BISNUPRIYA JYOTISHRAY-MP	M/S.B.P.SATAPATHY
141	214/2020 CONTC/962/2020	PRAMOD KU.BEHERA-MP	
142	601/2020 CMP/577/2020	BILASINI TIADI-MP	
143	1041/2020 ABLAPL/10850/2020	NANDAKISHORE MOUKA-MP	
144	1043/2020 ABLAPL/12241/2020	MAHESWAR JENA-MP	
145	1044/2020 ABLAPL/12712/2019	PRAVAKAR SAHOO-MP	
146	1045/2020 ABLAPL/10927/2020	KANCHANBALA MOHAPATRA-MP	
147	1047/2020 ABLAPL/12366/2020	MUNNILAL @ MUNILAL GOAD-MP	
148	1048/2020 ABLAPL/12184/2020	CHANDAN SAHOO @BAPI-MP	
149	1117/2020 BLAPL/216/2020	SHRIKANTA @ SRIKANTA BEHERA-MP	R.N.BISWAL
150	1507/2020 WA/91/2020	M.D., NESCO.-MP	
151	13515/2020 WP(C)/24238/2020	KABITA KUMAR MOHAPATRA-MP	
152	13516/2020	NANDITA MOHANTY-MP	

153	WP(C)/24239/2020 13580/2020	MD.MOJAHID @ MD.MOJAHID ANSARI-MP	
154	WP(C)/26904/2020 13586/2020 WP(C)/23312/2010	DUTTAHARI SWAIN-MP	AJIT KUMAR TRIPATHY